Dispute in NIT, Srinagar

†1191. SHRI NARESH AGRAWAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the dispute arose in NIT, Srinagar Campus after hoisting of Pakistani flag by anti-national elements;

(b) if not, the date on which dispute arose in NIT, Srinagar, and the reasons therefor; and

(c) the steps being taken by Government to identify pro-Pakistani elements in educational institutes?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) to (c) In National Institute of Technology (NIT) Srinagar two groups of students, one comprising Kashmiri students and another comprising non-locals, had a scuffle on 1st April 2016 over a T-20 Cricket World Cup match of 31.3.20l6. With intervention of local police and civil authorities normalcy was restored. However, on April 5, some non-local students marched towards the exit gate and were stopped from going out of the campus by police personnel, resulting in a scuffle and police resorted to lathicharge.

State Government has ordered a Magisterial Enquiry to enquire into the incident and NIT, Srinagar has constituted a fact finding committee to look into the matter.

New set of guidelines to tackle urban flooding

1192. PROF. M. V. RAJEEV GOWDA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether National Disaster Management Authority (NDMA) has decided to frame new set of guidelines and plan of action to tackle urban flooding particularly in wake of the recent Chennai floods;

(b) if so, the details thereof;

(c) whether the Ministry is working in coordination with other Ministries to create sustainable and resilient urban infrastructure; and

(d) if so, the details of progress and scope thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) to (d) National Disaster Management Authority (NDMA) has already issued National Guidelines for the Management of Urban Flooding on

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† Original notice of the question was received in Hindi.